

service obtaining in the rest of India and following steps have been taken.

- (i) education in English is being imparted to the staff;
- (ii) a Transcription Centre has already been opened at Hyderabad for transcribing in English addresses written in various languages;
- (iii) the Zonal Delivery System has also been introduced in Hyderabad, and sorting offices have been opened; and
- (iv) a Training Centre for teaching postal procedure is going to be opened shortly.

#### TELEGRAPHIC CONNECTION FOR GARKHA

\*2329. **Pandit D. N. Tiwary:** Will the Minister of Communications be pleased to state:

- (a) whether it is the policy of Government to connect every Police Station with telegraph line;
- (b) whether there is telegraphic connection at Police Station, Garkha, (District Saran, Bihar); and
- (c) if not, whether there is any proposal to connect Garkha Police Station by telegraphic line?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) No, not regardless of the cost.

- (b) No.
- (c) No.

#### DESPATCH OF COTTON SEEDS TO WADIBUNDER

\*2330. **Shri Datar:** Will the Minister of Railways be pleased to state:

- (a) whether the practice of registering demands for 3 wagons at a time for the despatch of cotton seeds to Wadibunder (Bombay) has been in vogue at Hubli station on the Southern Railways;
- (b) whether in spite of such practice the D.T.S. at Hubli permitted Messrs. Rallis (India) Ltd. to register a block train on the 28th June 1952, whereby the registered claims of other traders were passed over;
- (c) whether the Karnatak Chamber of Commerce, Hubli has registered its protest against this; and
- (d) whether the D.T.S. at Hubli has refused the request of other traders for registration for block trains?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) Yes.

- (b) Messrs. Rallis India were permitted to register a block train on

the 9th of June, 1952, and not on the 28th of June, 1952, as stated in the Question. As to whether the registered claims of other traders were passed over thereby is being enquired into at high level.

(c) No such protest from the Karantak Chamber of Commerce appears to have been received by the Railway Administration.

(d) In view of large pending demands for movement via Ghorpuri, the D.T.S. at Hubli has not been accepting fresh demands for registration for block trains for movement over the same route.

#### SHORT SUPPLY OF WAGONS FOR TIMBER TRANSPORT ON DANDELI-ALANAVAR LINE

\*2331. **Shri Datar:** Will the Minister of Railways be pleased to state:

(a) whether there have been frequent complaints from customers including the Forest Department of the Government of Bombay in respect of the non-supply of an adequate number of wagons by the Railway authorities for the despatch of timber from the Government godowns on the Dandeli-Alanavar (Forest) line of the Southern Railways;

(b) whether the Government of Bombay had guaranteed to the M.S.M. Railway a minimum income on this line;

(c) whether the Forest Department of the Government of Bombay finds it difficult to get an adequate number of wagons even though they have paid the deficit in the guaranteed income on certain occasions; and

(d) what steps Government propose to take to provide an adequate number of wagons for cleaning the accumulated goods and for future demands?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) Yes. Some complaints have been received in this regard.

(b) Yes, the Government of Bombay undertake to reimburse to the Southern Railway the cost of operation and maintenance and other charges in accordance with the conditions of the contract.

(c) Consistent with the overall demands to be met, endeavours will be made to maintain, if not improve upon, the supply of wagons as last year, which was about 2,000 wagons. It is true that the rail transport, that it is at present feasible to make available, does not fully satisfy the demands for this traffic.